

**DELAY IN SENDING ELECTRICITY BILLS BY
NEW DELHI MUNICIPAL COMMITTEE**

299. **SHRI B. N. BHARGAVA:** Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that the New Delhi Municipal Committee usually do not send the electricity bills to the Members of Parliament for months together; and

(b) if so, what are the reasons for not sending the electricity bills every month?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) New Delhi Municipal Committee have intimated that electricity bills are not sent to the Members of Parliament during the period Parliament is not in Session.

(b) (i) The experience of the New Delhi Municipal Committee in the past years showed that majority of the Members remained out of Delhi during the off-Session period and, therefore, electricity bills could not be delivered to them every month in spite of their being issued well in time.

(ii) In view of (i) above, the Members could not avail of the discount usually allowed by the Committee on such bills because of their late payment. It was, therefore, suggested by the Lok Sabha Secretariat that the system of issuing bills during the off-Session months may be stopped by the Committee. This fact was notified in Part II of the Bulletin issued by the Lok Sabha Secretariat in July, 1958.

(iii) Accordingly, bills for the off-Session months are issued by the Committee in the beginning of the next Session and regularly every month during the period the Session lasts.

**PERSONS EMPLOYED AT BONGAIGAON
RAILWAY WORKSHOP**

300. **SHRI J. B. HAGJER:** Will the Minister of RAILWAYS be pleased to state:

(a) how many persons, technical and otherwise, are employed at pre-

sent at the Bongaigaon railway workshop; and

(b) out of them how many belong to local tribals?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY):

(a) Technical—857; Non-technical—268.

(b) Railways maintain statistics of recruitment of Scheduled Tribes as such and not localitywise. The number out of the above belonging to Scheduled Tribes is 30.

ASSAM NORTH TRUNK ROAD

301. **SHRI J. B. HAGJER:** Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether the Assam North Trunk Road has been declared a National Highway;

(b) whether the present alignment of the road is proposed to be changed; and

(c) if so, what will be the new alignment and what are the reasons for the change?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) to (c) No, Sir. However, as a consequence of the decision to construct a rail-cum-road bridge across the Brahmaputra at Pandu, it is necessary to extend National Highway No. 31 from North Salmara to Amingaon more or less along the route of the Assam North Trunk Road in that section. The precise alignment of the extension of National Highway No. 31 will be fixed when a detailed survey, which is in progress at present, has been completed.

NUMBER OF TAXIS AND AUTO-RICKSHAWS IN DELHI

302. **SHRI HARIHAR PATEL:** Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state the number of (i) taxis, (ii) four-seater auto-rickshaws and (iii) two-seater auto-rickshaws at present operating in the Union Territory of Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): The information required is given below:—

- (i) Taxis ... 1750
- (ii) Four-seater auto-rickshaws ... 497
- (iii) Two-seater auto-rickshaws ... 2186

NUMBER OF BEDS IN GOVERNMENT RUN HOSPITALS IN DELHI

303. SHRI M. P. BHARGAVA: Will the Minister of HEALTH be pleased to state:

(a) the number of beds in Government run hospitals in Delhi on the 15th August, 1947;

(b) the number of beds in Government run hospitals in Delhi on the 15th August, 1960; and

(c) the increase in the number of beds in aided hospitals in Delhi during the same period?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) The authorised bed strength was 992.

(b) The authorised bed strength was 2025.

(c) The authorised bed strength in the aided hospitals (including municipal hospitals) on the 15th August, 1947 was 980, while on the 15th August, 1960 it was 3947.

WAGONS LYING IDLE AT COALFIELDS

304. SHRI M. P. BHARGAVA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that in the month of September, 1960 wagons were lying idle at coalfields in the country for want of indents; and

(b) what was the number of such wagons?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) There were some idling of wagons in the coalfield areas from 25th September, 1960 to 2nd October,

1960 on account of Sunday and Durga Puja holidays.

(b) A daily average of 1186 wagons remained idle from 25th September, 1960 to 2nd October, 1960.

SCHEME OF REGULAR CHECK UP OF CHILDREN'S TEETH IN SCHOOLS IN UNION TERRITORIES

305. SHRI M. P. BHARGAVA: Will the Minister of HEALTH be pleased to state whether any scheme has been drawn up by Government for regular check up of teeth of children studying in schools and colleges situated in the Union Territories?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): A regular scheme has been drawn up by the Delhi Municipal Corporation for the regular check up of teeth and diseases in the schools of the Darya Ganj and Jama Masjid area. A dental specialist has been appointed under the scheme for the purpose.

Three School Health Service units are functioning in the Union territory of Tripura and these units are checking the health of the school children free of charge.

LOANS TAKEN FROM FOREIGN COUNTRIES AND IN INDIA FOR COMMUNITY DEVELOPMENT

306. SHRI B. N. BHARGAVA: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) the total loans taken from foreign countries and in India during the last five years for Community Development; and

(b) the rate of interest on these loans?

THE DEPUTY MINISTER OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) Two million dollars only from U.S.A.

(b) Four per cent.